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Reg. No. MH/MR/South-344/2011-13

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ३, अंक ४८ (५)]

गुरूवार, डिसेंबर २२, २०११/पोष १, शके १९३३

[पृष्ठे ७, किंमत : रुपये १४.००

असाधारण क्रमांक १२३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Fourth Excess Expenditure) Act, 2011 (Mah. Act No. XXXVIII of 2011), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,

Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXVIII of 2011.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 22nd December 2011).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2006, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2006, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-second Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra Appropriation Short title. (Fourth Excess Expenditure) Act, 2011.

Issue of Rs.
5,55,32,45,607
out of the
Consolidated
Fund of the
State to
meet certain
excess
expenditure
for the year
2005-2006.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of five hundred fifty five crores, thirty two lakhs, forty five thousand and six hundred seven rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2006, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2006.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
A-EXPENDITURE ON REVENUE ACCOUNT			Rs.	Rs.	Rs.
General Administration Department					
A-1	Governor and Council of Ministers.	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	18,770	18,770
A-5	Social Services	2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	39,06,868	...	39,06,868
Total-General Administration Department.			39,06,868	18,770	39,25,638
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	...	29,93,856	29,93,856
B-5	Jails.	2056, Jails.	1,83,56,360	...	1,83,56,360
Total-Home Department.			1,83,56,360	29,93,856	2,13,50,216

भारतीय शासन विभाग अर्थशास्त्र विभाग, दिल्ली २२, २०१/बी/१, गेजेट १९९३

SCHEDULE--contd.

(1)	(2)	(3)	(4)			
	Revenue and Forests Department			Rs.	Rs.	Rs.
C-3	Interest Payment.	2049, Interest Payment.	...	1,09,32,733	1,09,32,733	1,09,32,733
		2217, Urban Development.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
C-5	Other Social Services	2235, Social Security and Welfare	10,10,743	3,35,062	13,45,805	
		2250, Other Social Services				
		2406, Forestry and Wild Life				
C-7	Forest	2415, Agricultural Research and Education.	...	12,625	12,625	
		Total-Revenue and Forests Department.	10,10,743	1,12,80,420	1,22,91,163	
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-2A	Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities	2,10,56,422	...	2,10,56,422	
		2401, Crop Husbandry				
D-3	Agriculture Services	2402, Soil and Water Conservation	6,78,23,166	1,25,618	6,79,48,784	
		2415, Agricultural Research and Education				
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	8,88,79,588	1,25,618	8,90,05,206	
	Urban Development Department					
		2230, Labour and Employment.				
		2235, Social Security and Welfare				
F-3	Secretariat and Other Social Services	2251, Secretariat-Social Services	4,96,86,988	...	4,96,86,988	
		3475, Other General Economic Services				
		Total-Urban Development Department.	4,96,86,988	...	4,96,86,988	

Water Resources Department

	2402, Soil and Water Conservation				
	2701, Major and Medium Irrigation				
	2702, Minor Irrigation				
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development	...	20,36,373	20,36,373
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
Total-Water Resources Department.			...	20,36,373	20,36,373

Industries, Energy and Labour Department

K-5	Social Security and Welfare.	2235, Social Security and Welfare	83,852	...	83,852
		2801, Power			
K-6	Energy	2810, Non-Conventional Sources of Energy	4,40,08,07,992	...	4,40,08,07,992
Total-Industries, Energy and Labour Department.			4,40,08,91,844	...	4,40,08,91,844

Rural Development and Water Conservation Department

L-1	Interest Payment.	2049, Interest Payment	...	51,03,75,721	51,03,75,721
L-2	District Administration.	2053, District Administration	20,54,45,398	...	20,54,45,398
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	2,702	...	2,702
Total-Rural Development and Water Conservation Department.			20,54,48,100	51,03,75,721	71,58,23,821

Food, Civil Supplies and Consumer Protection Department

		3451, Secretariat-Economic Services			
M-3	Secretariat-Economic Services	3475, Other General Economic Services	35,40,120	...	35,40,120
Total-Food, Civil Supplies and Consumer Protection Department.			35,40,120	...	35,40,120

SCHEDULE—*contd.*

(1)	(2)	(3)	(4)
		Rs.	Rs.
Planning Department			
O-2	Social Security and Welfare. 2235, Social Security and Welfare	1,83,515	1,83,515
O-4	Other Rural Development 2515, Other Rural Development Programmes	50,03,773	50,03,773
O-7	Secretariat-Economic Services. 3451, Secretariat-Economic Services	15,35,82,852	15,35,82,852
Total-Planning Department		15,87,70,140	15,87,70,140
Housing Department			
Q-1	Interest Payment. 2049, Interest Payment	...	3,59,94,848
Q-2	Other Administrative Services. 2070, Other Administrative Services	2,19,985	2,19,985
Total-Housing Department.		2,19,985	3,62,14,833
Medical Education and Drugs Department			
S-1	Medical and Public Health. 2210, Medical and Public Health	...	2,45,600
Total-Medical Education and Drugs Department		...	2,45,600
Tribal Development Department			
T-1	Interest Payment. 2049, Interest Payment	...	1,06,255
T-4	Secretariat-Social Services. 2251, Secretariat-Social Services	17,464	17,464
Total-Tribal Development Department		17,464	1,23,719
Environment Department			
U-1	Interest Payment. 2049, Interest Payment	...	52,31,295
Total-Environment Department		...	52,31,295

Higher and Technical Education Department

W-4 . Art and Culture / Labour and Employment	2205, Art and Culture	3,04,28,018	...	3,04,28,018
	2230, Labour and Employment			
Total-Higher and Technical Education Department		3,04,28,018	...	3,04,23,018

Water Supply and Sanitation Department.

Y-4 . Minor Irrigation.	2702, Minor Irrigation	36,83,348	...	36,83,348
Total-Water Supply and Sanitation Department		36,83,348	...	36,83,348
Total-A-Expenditure on Revenue Account		4,96,48,39,566	56,84,08,756	5,53,32,48,322

B-EXPENDITURE ON CAPITAL ACCOUNT

Urban Development Department

F-5 Capital Expenditure on Social Services.	4217, Capital Outlay on Urban Development			
	5475, Capital Outlay on Other General Economic Services.	...	1,99,97,285	1,99,97,285
Total-Urban Development Department		...	1,99,97,285	1,99,97,285
Total-B-Expenditure on Capital Account		...	1,99,97,285	1,99,97,285
Grand Total-		4,96,48,39,566	58,84,06,041	5,55,32,45,607

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